

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/268/ (IB)/2017
NAME OF THE PETITIONER(S) : LAFARGE AGGREGATES & CONCRETE INDIA PVT LTD
NAME OF THE RESPONDENT(S) : C.T RAMANATHAN INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	V. KUBERAN RANK ASSOCIATES (98400 43486)	Petitioner	
	M. Gokulsh Kumar 9843877743	Respondent	

ORDER

Counsel representing both the parties are present. Heard the matter. It has been submitted that the counsel for petitioner is yet to file the affidavit and bank statement under Sec.9(3)(b)& (c) of IB Code, 2016. Therefore, in view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)